

18

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 557/(MAH)/2017

CORAM: Present: SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE PARTIES: M/s. Macrofil Investments Limited.

SECTION OF THE COMPANIES ACT: 61(1)(b) of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Rajesh Shah Ahmed Churawala	Adv	Ahmed

ORDER

CP No.557/ 61(1)(b)/NCLT/MB/MAH/2017

The Counsel for the Petitioner submits that the ROC has to file its report, list this matter on 22.2.2018.

**Sd/-**

V. NALLASENAPATHY  
Member(Technical)

**Sd/-**

M. K. SHRAWAT  
Member (Judicial)